

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.02.2022

**ORDER NO. 38 of 2022**

Hon'ble President is pleased to partially modify the roster order no. 07 of 2022 for **CESTAT, Mumbai** from **28.02.2022** to **04.03.2022** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 28.02.2022 to 04.03.2022	Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and Mr. P. Dinesha, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters
From 28.02.2022 to 04.03.2022	Mr. S. K. Mohanty, Hon'ble Member (Judicial)	Chamber Work

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".


By Order



(Bineesh Kumar K. S.)  
Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/Chennai/Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar